

ITEM NO.46

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

RESPONDENT(S)

([Only I.A. No. 161266/2022 in C.A. Nos. 2421-31/2021 IS LISTED.]
 IA No. 161266/2022 - EARLY HEARING APPLICATION)

Date : 17-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
 HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. Sarvesh Singh Baghel, AOR

For Respondent(s) Mr. Sumit Goel, Adv.
 Ms. Partyusha Priyadarshini, Adv.
 M/S. Parekh & Co., AOR

Mr. Manish K. Bishnoi, AOR
 Mr. Narinder K. Verma, Adv.
 Mr. Nirmal Prasad, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. Prasenjit Keswani, Adv.
 Mr. Upmanyu Tewari, Adv.
 Mrs. V. D. Khanna, AOR

Mr. Praveen Kumar, AOR

Mr. M. C. Dhingra, AOR
 Mr. Gaurav Dhingra, Adv.
 Mr. Vikrant Yadav, Adv.
 Ms. Madhvi Yadav, Adv.
 Mr. Arvind Kumar Singh, Adv.

Mr. Sanjeev Anand, Sr. Adv.
 Ms. Sonam Anand, Adv.
 Mr. Santosh Krishnan, AOR

Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.

Mr. Aman Vachher, Adv.
Mr. Sajid Mohamed, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Mr. Abhishek Chauhan, Adv.
Ms. P. Ratnamala, Adv.
Mr. Sighra Kumar, Adv.
Mr. Amit Kumar, Adv.
For M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters in the April, 2023.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR